

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
STARRED QUESTION NO. 156
ANSWERED ON 30TH JULY, 2025**

5G ROLLOUT IN GUJARAT

***156. SHRI DEVUSINH CHAUHAN:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) the details of the current status of the 5G Network across the country particularly in Gujarat;
- (b) whether the Government plans to accelerate the deployment of 5G infrastructure in rural areas;
- (c) if so, the details of the initiatives being undertaken by the Government in this regard; and
- (d) the expected timeline for widespread availability of 5G services in Gujarat?

ANSWER

**MINISTER OF COMMUNICATIONS AND DEVELOPMENT OF NORTH EASTERN
REGION
(SHRI JYOTIRADITYA M. SCINDIA)**

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF LOK SABHA IN RESPECT OF PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO.156 FOR 30TH JULY, 2025 REGARDING “5G ROLLOUT IN GUJARAT.”

(a) 5G services have been rolled out in all States/ UTs across the country and it is available in 99.9% of the districts in the country. As on 30.06.2025, 4.86 lakh 5G Base Transceiver Stations (BTSs) have been installed by the Telecom Service Providers (TSPs) across the country, out of these 32,547 number of 5G BTSs have been installed in Gujarat State.

(b) & (c) To accelerate the deployment of 5G services and infrastructure across the country, including in rural areas, Government has taken several initiatives, which, inter alia, include the following:

- i. Auction of spectrum for 5G mobile services.
- ii. Financial reforms to rationalize Adjusted Gross Revenue (AGR), Bank Guarantees (BGs) and interest rates.
- iii. Removal of Spectrum Usage Charges for spectrum acquired in auction of 2022 and thereafter.
- iv. Simplification of procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance.
- v. Launch of GatiShakti Sanchar portal and RoW(Right of Way) Rules to streamline RoW permissions and clearance of installation of telecom infrastructure.
- vi. Time-bound permission for use of street furniture for installation of small cells and telecommunication line.

(d) 5G services are available in all the districts of Gujarat State.
